

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-72-2020**

Suhas Narayan Naik

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri S.G. Desai, Senior Advocate with Shri Pavithran A.V., Advocate for the Petitioner.

Shri Sagar Dhargalkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 7 DECEMBER 2020****P.C. :**

The learned Additional Public Prosecutor seeks time.

2. Post the matter on 09.12.2020.

DAMA SESHADRI NAIDU, J.

NH